


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAJAT COMMERCIAL ENTERPRISES PRIVATE LIMITED

OPERATING IN WHOLESALE TRADE AND COMMISSION TRADE, EXCEPT OF MOTOR VEHICLES AND MOTORCYCLES, IN MUMBAI

)Under Regulation 36A)1(of the Insolvency and Bankruptcy Board of India)Insolvency Resolution Process for Corporate Persons(Regulations, 2016)

Sr. No.	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Rajat Commercial Enterprises Private Limited CIN - U51100MH1987PTC043706
2	Address of the registered office	401/A, Pearl Arcade, Opp. P.K. Jewellers, Dawood Baug Lane, Off Andheri, (W), Mumbai, Maharashtra, India, 400058
3	URL of website	There is no Operational Website of CD
4	Details of place where majority of fixed assets are located	The CD Does not have any Fixed Assets
5	Installed capacity of main products/ services	Specific installation capacity cannot be ascertained
6	Quantity and value of main products/ services sold in last financial year	FY2022 – NIL FY2023 – NIL
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	can be obtained from the office of RP situated at the 3rd Floor, 301 Patel Services Indl. Estate, Plot No B-40, Off Link Road Andheri (W), Mumbai Maharashtra, 400053 Or Email : cirprajat@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	can be obtained from the office of RP situated at the 3rd Floor, 301 Patel Services Indl. Estate, Plot No B-40, Off Link Road Andheri West, Maharashtra, 400053 Or by sending an Email at: cirprajat@gmail.com
10	Last date for receipt of expression of interest	25.03.2024
11	Date of issue of provisional list of prospective resolution applicants	28.03.2024
12	Last date for submission of objections to provisional list	02.04.2024
13	Date of issue of final list of prospective resolution applicants	04.04.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.04.2024
15	Last date for submission of resolution plans	08.05.2024
16	Process email id to submit EOI	<i>cirprajat@gmail.com</i>

VINOD KUMAR BUKALSARIA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P02001/
2020-2021/13146


Vinod Kumar Bukalsaria

Resolution Professional for Rajat Commercial Enterprises Private Limited
Registration No: IBBI/IPA-001/IP-P-02001/2020-2021/13146

AFA Valid till 07 May 2024

Email: cirprajat@gmail.com

Date: 06 March 2024

Place: Mumbai